

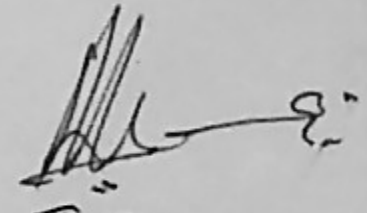
(7)

O.A. No. 629/07

26.02.08

Hon' Mr. Ashok S. Karamadi, J.M.

None for the applicant even in the revised call. Sri P. Mathur counsel for the respondents is present. CA is filed in this matter. Having regard to the fact I do not find any good ground to adjourn this matter, accordingly, the OA is dismissed in default and for non prosecution.


J.M.

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